Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 2329 TO BE ANSWERED ON 15.12.2025

Expansion and Modernisation of Sports Infrastructure

2329. Smt. Shambhavi:

Shri Atul Garg:

Shri Rajesh Verma:

Dr. D. Purandeswari:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has expanded sports infrastructure under the Khelo India Scheme (KIS) through new stadiums, athletic tracks, sports hostels and district-level centres of excellence particularly in Samastipur and Khagaria, Ghaziabad and Rajahmundry Lok Sabha Constituencies;
- (b) whether high-performance coaching facilities for Olympic sports modernised with scientific training, physiotherapy and nutrition support and if so, the details thereof;
- (c) whether the Government plans to establish sports science labs and data-analytics centres across the country, if so, the details thereof;
- (d) whether the State Governments and private academies are being encouraged to adopt Public-Private Partnership (PPP) models for sports infrastructure and if so, the details thereof; and
- (e) whether these measures have led to improved grassroots participation, medal performance and India's emergence as a global sporting nation and if so, the details thereof?

ANSWER THE MINISTER OF YOUTH AFFAIRS & SPORTS [DR. MANSUKH MANDAVIYA]

- (a) Yes, Sir. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme across the country are available in public domain on the dashboards of the Ministry at https://mdsd.kheloindia.gov.in. Further, the details of Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA), along with sports disciplines covered under these centres across the country are available in the public domain on the dashboard of the Ministry at https://dashboard.kheloindia.gov.in.
- (b) to (e) 'Sports' being a State subject, the responsibility of development of sports, including developing high-performance coaching facilities for Olympic sports modernised with scientific training, physiotherapy and nutrition support, establishing sports science labs and data-analytics centres, adopting Public-Private Partnership (PPP) models for sports infrastructure and improving grassroots participation and rests primarily with the State/Union Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including for developing sports infrastructure and facilities, increasing grassroots participation, improving medal performance for India's emergence as a global sporting nation:
 - (i) Khelo India National Programme for Development of Sports;
 - (ii) Assistance to National Sports Federations;
 - (iii) Cash Incentive to Medal Winners in International Sports Events and their Coaches;
 - (iv) National Sports Awards;
 - (v) Pension to Meritorious Sportspersons;
 - (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
 - (vii) National Sports Development Fund; and
 - (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.
